

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 322 OF 2019
IA NO. 803 & 804 OF 2019

Dated: 18th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

Odisha Power Generation Corporation Limited ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Arjun Agarwal

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjna Dua for R-2

Mr. Ravi Kishore
Mr. Rajshree Chaudhary for R-4

Mr. Satendra K. Rai for R-17

Mr. Molshree Bhatnagar for R-20

ORDER

Admit. Issue notice to the Respondents returnable on 13.11.2019.

Learned counsel for the Respondents may file reply/objections, if any, on the IA as well as on the main appeal on or before 04.11.2019 after duly serving advance copy to the other side.

List the matter on **13.11.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson